THE GAUHATI HIGH COURT

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION NO. 85

Dated Guwahati, the 21st December, 2024

In partial modification of this Registry's Notification No. 80 dated 3rd December, 2024, the name of Ms. Pooja Agarwal mentioned at Sl. No. 6 for the cases before Hon'ble Single Bench be read as Dr. Pooja Agarwal.

This notification will come into force with immediate effect.

By Order,

Sd./- S. Dhar

	REGISTRAR (JUDICIAL)
Memo No. HC. III-18/2023/5219-5234/ G, Dated Guwahati, the 21 st December, 2024. Copy to:	
1.	The Registrar (Vigilance/Administration/Establishment), Gauhati High Court, Guwahati.
2.	The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
3.	The Registrar Gauhati High Court, Kohima Bench, Kohima/ Aizawl Bench, Aizawl/ Itanagar Permanent Bench, Yupia.
4. <i>5.</i> 6.	The President / Secretary General, Gauhati High Court Bar Association. The President / General Secretary, Gauhati High Court Advocates' Association. Dr. Pooja Agarwal, Advocate, Flat No. 4F, S.A. Apartment, P.P. Road, Rehabari, Guwahati – 781008.
7.	Email: pjagarwal90@gmail.com Mobile: 80149 05528 The Joint Registrar (
E045-0	The Joint Registrar (), Gauhati High Court, Guwahati.
8.	The Deputy Registrar (
9.	The Asstt. Registrar (
10.	The Project Manager, Gauhati High Court, Guwahati. He is requested to upload this Notification in the website of Gauhati High Court.
11.	The Librarian-cum-Research Officer, Gauhati High Court, Guwahati.
12.	The P.S. to Hon'ble Mr. /Mrs. Justice, Gauhati High Court, Guwahati.
13.	The Administrative Officer (Judicial), Section, Gauhati High Court, Guwahati.
14.	The Court Master, Court No, Gauhati High Court, Guwahati.

15. C.A. to Registrar General, Gauhati High Court, Guwahati. 16. The Notice Boards, Gauhati High Court, Guwahati.

REGISTRAR (JUDICIAL)